

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No.355
TO BE ANSWERED ON 24.06.2019

EKALAVYA MODEL RESIDENTIAL SCHOOLS

355. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of TRIBALAFFAIRS be pleased to state:

- (a) the details of the Ekalavya Model Residential Schools (EMRS) run by the Ministry to cater the needs of the deprived tribal population in the country;
- (b) the details of the norms for establishment of the EMR schools only in few areas of the country; and
- (c) whether the Government considers establishing one EMR school in every district so that every deprived tribal child of the country is covered and if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

- a) The Eklavya Model Residential Schools (EMRS) were introduced in the year 1997-98 to impart quality education to ST children. The schools provide quality upper primary, secondary and senior secondary level education to tribal students in tribal dominated areas, along with extra-curricular activities, to enable them to access the best opportunities in education and to bring them at par with the general population. Till date the Ministry has sanctioned 433 schools spread across 26 States of the Country. State wise number of schools sanctioned is at **Annexure**.
- b) & c) As per extant approval of the Government, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School by the year 2022. Across the country, as per census 2011 figures, there are 564 sub-districts i.e. blocks/taluka/tehsil having more than 50% ST population and at least 20,000 tribal persons. A separate scheme for EMRS was approved by the Government in December, 2018. At the inception of this Scheme, EMRS had been sanctioned in 102 out of the sub-districts mentioned above. It has been decided to establish new EMRSs in the remaining sub-districts by the year 2022 as mentioned above.

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 355 for answer on 24.06.2019

State Wise details of EMRS Sanctioned

Sl. No	Name of the State	EMRSs Sanctioned (as of 18.06.19)
1	Andhra Pradesh	19
2	Arunachal Pradesh	8
3	Assam	5
4	Bihar	2
5	Chhattisgarh	41
6	Gujarat	34
7	Himachal Pradesh	4
8	Jammu & Kashmir	8
9	Jharkhand	46
10	Karnataka	12
11	Kerala	4
12	Madhya Pradesh	45
13	Maharashtra	24
14	Manipur	10
15	Meghalaya	15
16	Mizoram	11
17	Nagaland	12
18	Odisha	57
19	Rajasthan	21
20	Sikkim	4
21	Tamil Nadu	8
22	Telangana	16
23	Tripura	12
24	Uttar Pradesh	4
25	Uttarakhand	3
26	West Bengal	8
	Grand Total	433